

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1040
ANSWERED ON:06.03.2007
NARI NIKETAN
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed any norms for the running of Nari Niketan and protection homes;
- (b) if so, the details thereof;
- (c) the steps taken to ensure that Nari Niketans set up at the Centre and the States are upto the mark and run as per rules set out;
- (d) whether the Government has received complaints about rapes, sexual harassment and atrocities committed on inmates of such protection homes and Nari Niketans; and
- (e) if so, the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a)&(b) Government of India, Ministry of Women and Child Development has schemes of assistance for running Short Stay Homes and Swadhar Shelter Homes for women in difficult circumstances. Details of the schemes are available on the website of the Ministry, www.wcd.nic.in. The Government is not running any Nari Niketan.
- (c) There is an inbuilt mechanism to assist the voluntary organizations in running the Short Stay Homes and Swadhar Shelter Homes as per the norms of the schemes.
- (d) No, Sir.
- (e) Does not arise.